## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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CP/JeP/S	CSP/CSA/TESP/TCSA/NO.	68	_/(MAH)/20 <u>↓</u>	7.
CORAM:	Pr	esent:	SHRI B.S.V. PR	RAKASH KUMAR MEMBER (J)
			SHRI V. NA	LLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017				
NAME OF THE PARTIES: M/s. Unry Infreproject 'Ud.				
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.				
S. No.		SIGNATIO	N	SIGNATURE
1-	Mitesh Aganwal	Advoc for Res	ate spondent.	
2.	Prashant Gaevali	Advoc Respe	iali for	
3*	Megha chandra.	Adi	vocate for spondent.	
4.50	Ashal		1	
Adviswouti Roud blt. Uma tilunagar wasse present				
Uma kslumagar-wagle present				
Order CP No.68/I&BP/NCLT/MB/MAH/2017				
The Petitioner Council cought for with drawal of 10 P. Petition with a 12 to				

The Petitioner Counsel sought for withdrawal of I&B Petition with a liberty to file appropriate proceedings, and at the request of the petitioner, the Petition is dismissed with a liberty to initiate appropriate proceedings as per law.

sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)